

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOKSABHA
UNSTARRED QUESTION NO:1933
TO BE ANSWERED ON: 14.03.2022

Development of Nagar Van

1933. SHRI P.P. CHAUDHARY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the district-wise details of “Nagar Van” to be developed in Rajasthan;
- (b) the details of municipalities identified for the same in Pali Lok Sabha Constituency;
- (c) the details of the parameters, variations and measures taken by the Government to implement the Nagar Van Udyan Project considering to water supply in Rajasthan; and
- (d) the details of the officers implementing Nagar Van Yojana in Rajasthan?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a)&(b) The district-wise details of proposals from State Forest Department of Rajasthan under Nagar Van Yojana (NVY) are given below:

Sl. No	District/Division	No. of Nagar Van/ Nagar Vatika project proposal submitted
1	Jaipur	1
2	Udaipur	1
3	Kota	2
4	Ajmer	1
5	Rajsamand	1
6	Jothpur	1
	Total	7

The State has informed that so far no municipality has been identified for development of Nagar Van in Pali Lok Sabha Constituency.

- (c) The Pilot Scheme of Nagar Van Yojana (NVY) was launched in 2020 with some modifications of earlier Nagar Van Udyan Scheme during 2015. Nagar Van Yojana envisages developing Nagar Vans/ Nagar Vatikas with an objective to significantly enhance the tree outside forests and green cover, enhancement of biodiversity and ecological benefits to the urban and peri-urban areas apart from improving quality of life of city dwellers. As per the guidelines, development of Nagar Van/Nagar Vatikas in all cities with Municipal Corporation/ Municipalities/Urban Local Bodies (ULB) is

considered under the scheme. For Nagar Van, an area of minimum 10 ha and maximum of 50 ha within 5 km limits of Municipal Corporation/Municipal Council/Municipality is considered for Central Funding. In congested cities, the project is taken up with a minimum limit of 1 ha to 10 ha as Nagar Vatika project within the city limits. The Central grants from funds under National Authority of CAMPA is provided under the scheme to cover mainly the cost of fencing, soil-moisture conservation measures & related activities, administrative activities, plantation and maintenance.

- (d) Rajasthan State Forest Department has informed that the concerned Deputy Conservator of Forests (DCF) is responsible for implementation of the project.
